

Pakistan? If so, I would like to know from the hon. Minister how much loan was given to them?

[English]

SHRI CHINTAMANI PANIGRAHI : Sir, I have given the total figure of Rs. 131.33 crores.

[Translation]

It includes refugees of both West and East Pakistan. So far as the rest of the question asked by Shri Das is concerned, I would like to State that

[English]

for these Dandakaranya tribals, we are thinking of writing off an amount of Rs. 9.15 crores and this will benefit Dandakaranya settlers and Adivasis there.

[Translation]

KUMARI MAMATA BANERJEE : Mr. Speaker, Sir, I would like to congratulate the hon. Minister that he has done commendable work for the refugees, so much so that even the loans have been written off. But it has been seen that there are a number of State Government departments who have not received any such instructions. Therefore, I would like to request the hon. Minister to send these instructions to all concerned departments.

[English]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : Sir, the suggestion is accepted.

[Translation]

SHRI JANAK RAJ GUPTA : Mr. Speaker, Sir, there are two categories of refugees in Jammu and Kashmir—the first is of those who came from West Pakistan and the other is of those who came from Pakistan occupied area of Jammu and Kashmir. With your permission, Sir, I would like to know from the hon. Minister what was the share of each of these categories from a loan of Rs. 3.35 crores that has been written off by the Government in the State?

Secondly, the claims of the refugees who came from occupied area have been under the consideration of the Government for quite sometime now, but their claims have not been settled so far. Therefore, I would like to know whether the Government is prepared to pay the remaining amount in respect of their claims? If so, the time by which the claims would be settled?

[English]

SHRI CHINTAMANI PANIGRAHI : Sir, for Jammu and Kashmir we have written off Rs. 3,35,37,547.96. (*Interruptions*). Sir, this includes the displaced persons who came from West Pakistan.

Now, the hon. Member wanted to know about those who came after the partition to Jammu and Kashmir. Sir, separate accounts are maintained by the State Government. The total assistance rendered, both grant and loans, we have mentioned in the Statement. Therefore, whatever the Jammu and Kashmir State Government has told us, we have written off.

DR. SUDHIR ROY : Sir, as regards rehabilitation of refugees from West Pakistan, the record of the Government of India is rather dismal. Therefore, I would like to know from the hon. Minister whether they would accept and implement the recommendations of the Samar Mukherjee Committee appointed by the Government of West Bengal.

SHRI CHINTAMANI PANIGRAHI : Sir, that question we have answered repeatedly in this House because we have taken the decision and there is no question of accepting the recommendations of that Committee.

(*Interruptions*)

Priority to Externally Funded Projects

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*373. **SHRI S. B. SIDNAL :**

**SHRI JAGANNATH PATT-
NAIK :**

Will the Minister of PLANNING be pleased to state :

(a) whether the Planning Commission has decided to give high priority to class

range of projects which are funded from external sources for 1987-88 ;

(b) if so, the total number of projects which are awaiting clearance from Government;

(c) the external sources offering aid to fund the projects ; and

(d) the number of projects likely to be started in 1988-89 ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM) : (a) to (d). The requisite information is being collected and will be placed on the Table of the House.

MR. SPEAKER : Shri Sidnal ..No supplementary ? Shri Jagannath Patnaik... absent. Next Question.

Coordination between Departments of Electronics and Telecommunications

*374. PROF. NARAIN CHAND PARASHAR: Will the PRIME MINISTER be pleased to state :

(a) whether any proper coordination has been established between the Department of Electronics and the Department of Telecommunications for the adoption of a suitable technology for providing telecom facilities in the rural areas on the one hand and on the other for keeping pace with the latest advances in the field of electronics and telecommunications in the world ;

(b) if so, the nature thereof and a brief outline of the steps taken in this regard ;

(c) if not, whether such a coordination would be established ; and

(d) the role of the relevant missions set up by Government for this purpose recently ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF

OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) to (d). A Statement is given below :

Statement

(a) Yes, Sir.

(b) In close coordination between Department of Electronics (DOE) and Department of Telecommunications (DOT), the Centre for Development of Telematics (C-DOT) has been established, which is funded equally by the two Departments. C-DOT has successfully developed the Electronic Rural Automatic Exchange (ERAX) and is in the process of completing the development of the Electronic Switching Systems (ESS) based on state-of-the-art technology. Coordination between DOE and DOT takes place continuously through discussions in the Electronics Commission and in various joint committees at various levels. Recently a High Powered Monitoring Committee has been set up under the chairmanship of Secretary (DOT), of which Secretary (DOE) is also a member for monitoring implementation and progress of indigenous production of telecommunication equipment.

(c) Does not arise.

(d) A technology Mission "Better Communications" has been launched with the Department of Telecommunications as the nodal agency to achieve the following objectives in the field of telecommunications :

(i) Improvement in the quality of service.

(ii) Improvement in the accessibility within the existing network.

(iii) Concentrated attention to indigenous development of selected technologies and products.

PROF. NARAIN CHAND PARASHAR : Sir, may I invite the attention of the hon. Minister, through you, to part 2 of the (d) section of the statement? It is "improvement in the accessibility within the existing network."